

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

ORDERS OF THE BENCH

Date of Order: 17.10.2014

CP No. 84/2013 (OA No. 310/2011)

Mr. Nand Kishore, counsel for petitioners.
Mr. M.K. Meena, counsel for respondents.

This Contempt Pétition has been filed by the petitioner for non-compliance of the order dated 04th January, 2013 passed by this Bench of the Tribunal in OA No. 310/2011.

Learned counsel for the respondents submits that the compliance of the order in question has been made by the respondents. The applicant has been given appointment.

Learned counsel for the petitioners admits that substantial compliance of the order has been made by the respondents. Thus, the Contempt Petition does not survive.

The Contempt Petition is dismissed accordingly. Notices issued earlier to the respondents are discharged.

DR. MURTAZA ALI
JUDICIAL MEMBER

ANIL KUMAR
(ANIL KUMAR)
ADMINISTRATIVE MEMBER

Kumawat